

ANDHRA PRADESH FOREST PRODUCE TRANSIT RULES, 1970

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ANDHRA PRADESH FOREST PRODUCE TRANSIT RULES, 1970

In exercise of the powers conferred by section 29 read with sub-section (1) of section 68 of the Andhra Pradesh Forest Act, 1967 (Andhra Pradesh Act No. 1 of 1967) and in supersession of all existing rules on the subject made under any of the Acts repealed by section 72 of the Act, aforesaid the Governor of Andhra Pradesh hereby makes the following rules to regulate the movement of forest produce in the State of Andhra Pradesh.

1. . :-

These Rules shall be called the Andhra Pradesh Forest Produce Transit Rules, 1970.

2. In these rules :-

(1) [x x x x x x x]

(2) " Firewood " means all timber below 25 cms. in girth at its

thickest end and one meter in length.

(3) " Forest produce in transit" includes forest produce found stored in any place or in the margin of any public road or cart track or food-path whether [or not] loaded in carts or other vehicles [xx xx xx] and forest produce found in any river, canal or water course whether in rafts or not.

(4) " Form " means appended to these rules.

3. . :-

No forest produce shall be moved into or from or within the State by land or water, unless such produce is accompanied by a permit therefor issued under Rule 5 and produced for check immediately on demand:

Provided that where the forest produce is imported into the State from any other State it is enough if such produce is accompanied by a permit issued by the Government of the State from where such produce is imported and the said permit shall be valid only for the transport of such produce, such quantity and the destination specified therein.

4. . :-

Timber exceeding 25 cms. in girth at its thickest part and one meter in length, except timber sawn into sizes shall not be moved into or from or within the State of Andhra Pradesh, unless such timber bears a distinguishable Government transit mark of such description as mentioned in the permit authorising the transit thereof accompanying the said timber.

5. . :-

(1) The Divisional Forest Officer or an Officer or person duly authorised by him in this behalf shall, subject to the provisions of the rules, [issue a permit in Form-I in respect of forest produce to be removed from the forest areas or Government Timber Depots, and in Form-II in all other cases.] The Divisional Forest Officer may refuse to issue such permits, if he has any doubt either of ownership or the existence of forest produce itself and, may withhold the issue of transit permits till it is proved to his satisfaction that the forest produce that exists lawfully belongs to the applicant.

(2) The Divisional Forest Officer may satisfy himself about the

presence of forest produce to be removed and shall determine the number of permits required, keeping in view the estimated quantity of the forest produce.

(3) The Divisional Forest Officer may, for the purpose of issue of permits in Form-II for the forest produce to be removed from private lands, ascertain about the rights and titles over the forest produce from such Revenue Officer of the district, as may be specified by the Conservator of Forests. Explanation :- A certificate issued by the Revenue Officer or other authorised person in the form prescribed by the concerned Conservator of Forests shall be considered as conclusive evidence of the rights and titles of individuals over the tree growth.

(4) The permit authorising the transport of forest produce in lorries or railway wagons etc., and the like shall be superscribed clearly by the words "Transport by lorry" "Transport by wagon", "Transport by cart" etc., and the like as the case may be depending on the mode of conveyance used for transport.

(5) For the supply of Form-I and Form-II permits in triplicate a rate of Rs.500.00(Rupees five hundred) per 100 permits in triplicate shall be charged.

(6) The permit shall be in triplicate duly filled in and signed by the issuing authority. The original shall be delivered to the person moving the forest produce, the duplicate shall be sent to the Range Officer concerned and the triplicate shall be retained as counterfoil for record of the issuing authority.

(7) The Divisional Forest Officer or any Officer authorised by him shall affix the Government transit mark on timber for which a transit permit is issued.

(8) In the event of the Divisional Forest Officer authorising any person not being a forest officer to issue the permits, as specified in sub- rule (1), he may, if considered expedient in the interests of safeguarding forest produce belonging to the Government lay down conditions for such authorisation and also collect a reasonable sum of money as security for the fulfilment of such conditions.

(9) In Municipalities and Municipal Corporation areas where the saw mill owner, depot owner dispose Forest produce except round timber within the local limits of Municipalities or Municipal Corporation, they should issue delivery Challan in Form-IV along

with the forest produce sold. Form-IV can be got printed by the saw mill owners or depot owners themselves and use them after informing Book No. and No. of leaves in each book to concerned Ranger Officers and Divisional Forest Officers by Registered Post with Acknowledgement due.

(10) Whenever permits in Form-II are issued more than (50) in numbers, the validity of the permits should be from the date of issue to the 31st December of that year and validity period be superscribed on Form-II permit.

6. . :-

(1) The ownership of timber not belonging to the Government may, if moved within the State in accordance with these rules be indicated by a separate property mark.

(2) All such property marks shall be registered by the Divisional Forest Officer.

(3)

(a) Every application for registration of property marks or renewal thereof shall be made to the Divisional Forest Officer accompanied by a fee of Rs.25.

(b) The application shall contain the following particulars, namely.

(i) the details of the locality where the timber is situated;

(ii) the species [and approximate] quantity of timber for which the property mark is to be used;

(iii) six facsimilies of the property mark;

(4) The Divisional Forest Officer may register or renew the property mark in Form-III, or refuse registration of the property mark, and may cancel the registration of the property mark, if he considers that the property mark cannot be easily distinguished from the Government mark or from a property mark already registered or for other reasons to be recorded in writing.

(5) If registration of property mark is refused or cancelled for reasons other than misuse, the registration fee shall be refunded by the Divisional Forest Officer.

6A. . :-

Any person, aggrieved by any order of the Divisional Forest Officer,

refusing to issue the permits under rule 5 or refusing to register the property mark under rule 6 may prefer an appeal within fifteen days from the date of such order to the Conservator of Forests and the order passed thereon by the Conservator of Forests shall be final.

7. . :-

No permit shall cover more than one load.

8. . :-

Any Forest Officer not below the rank of Ranger having jurisdiction over the place, may [for reasons] to be recorded in writing, in case of breakdown of a vehicle carrying forest produce, alter the period of validity of the permit.

9. . :-

The permit shall be considered invalid if the quantity and description of forest produce is not mentioned accurately.

10. . :-

Save as otherwise provided in Rule 8, the permit shall be considered invalid if there is erasure, overwriting or if there is alteration in anything printed or written on the permit and if any column is left unfilled.

11. . :-

The forest produce in transit shall be of the description mentioned in the permit and it shall be transported within the time allowed in the permit accompanying the produce on the route and to the destination mentioned therein.

12. . :-

(1) Any Forest Officer, or any officer of the Police Department not below the rank of a Sub-Inspector or any officer of the Revenue Department not below the rank of [Mandal Revenue Officer] [or any Task Force Officers of the Department of Vigilance and Enforcement not below the rank of Revenue Inspector] may, with a view to securing compliance with these rules or to satisfying himself that these rules have been complied with stop, detain examine at any place any vehicle in respect of which he has reason to believe that a contravention of any of the provisions of these rules has been, is being or is about to be committed.

(2) The Driver of the vehicle shall take the vehicle so stopped

under sub-rule

(1) to the nearest office of the Forest Department, Police Station, Village Officer, or the Magistrate as the officer stopping the vehicle may direct, for further investigation or charging the case;

Provided that such officer may cause removal of the vehicle to any of the offices specified by appropriate means in the event of driver failing to comply with the directions of the officer.

13. . :-

The Divisional Forest Officer shall set up check posts, erect barriers or do both at all or any of the places given in Schedule-I with a view to stop, detain and examine the vehicles and secure compliance of the rules. The Chief Conservator of Forests may from time to time, amend the Schedule-I by adding new check posts in or shifting or deleting the existing check posts from the Schedule-1.

14. . :-

Every person taking any forest produce in any vehicle shall stop at any check post or barrier specified in Rule 13 for the purpose of inspection.

15. . :-

The Officer in charge of the check post or barrier shall, after satisfying himself that the forest produce is genuinely covered as per rules by the permit in Form No. II and that in case of timber such timber bears the Government transit mark, endorse on the said permit, the fact of checking and indicate the date and time of check before [allowing] the vehicle to proceed further [as expeditiously as possible

16. . :-

These rules shall not apply to red-sanders and sandal wood and such classes of timber, firewood and other forest produce and in such areas as are specified in Schedule-II and III.

SCHEDULE 1

SCHEDULE

SCHEDULE-I		
Sl. No	Revenue District	Place where check posts may be set up and barriererected
(1)	(2)	(3)
1.	Adilabad	1. Adilabad

		2. Jannaram 3. Taplapet 4. Gudem 5. Nirmal
2.	Anantapur	6. Ananthapur 7. Tadipatri 8. Mudigubba
3.	Chittoor	9. Chittoor 10. Renigunta 11. Uthu Kota 12. Satyavedu 13. Nalagalapuram 14. Puthur 15. Reddigunta 16. Iruvaram 16.A. Mordhana 16B. B. V. Kota 16C. Ramakuppam 16D. Nadiomur 16E. Peddur 16F. Naickneri 16G. Gundrajupalli 16H. Ramasamudram 16J. Mulakalacheruvu]
4.	Cuddapah	17. Chinna Chowk 18. Kagithalapenta 19. Guvvalacheruvu 20. Balapalle 21. SR Palem 22. Sanipaya 23. Onipenta 24. Maidukur 25. Porumamilla 26. Badvel
5.	East Godavari	27. Yetimoga 28. Gollaprolu 29. Kathipudi 30. Prathipadu 31. Yeleswaram 32. Yellawaram 33. Jaggampeta 34. Kothapalle 35. Gokavaram 36. Foulkspeta 37. Rajahumundry 38. Rampachodavaram 39. Devipatnam 40. Korukonda
6.	Kareemnagar	41. Bhupalapalli 42. Gorental
7.	Khammam	43. Old Paloncha 44. Yanambail 45. Koida 46. Yellandu 47. Marredu (Kothagudem) 48. Ramavaram 49. Tallada

		50. Muthagudem 51. Rajrala (near Sathupally) 52. Khammam 53. Ashwaraopet 54. Bhadrachalam(near Road Bridge)
8.	Krishna	55. Ibrahimpatnam 55-A. Lakshmipuram 55-B. Kanakadurgammavaradhi
9.	Kurnool	56. Atmakur 57. [***] 58. Allagadda 59. Ayyalur 60. Valigode 61. [***] 62. [***]
10.	Mahabubnagar	63. Mannapur 64. Achampat 65. Lingal 66. Kodangal 67. Chintapalli
11.	Medak	68. Narasapur 69. Zaheerabad 70. Pathur 71. Siddipet 72. Mulug 73. Annaram 74. Garapally 75. Bachepally 76. Patancheru
12.	Nellore	77. Nellurpalem 78. Auduripalle 79. Rapur 80. Tada
13.	Nizamabad	81. Pulong 82. Mollaram 83. Varni
13.	Nizamabad	84. Kamareddy 85. Waddiaram 86. Yellareddy
13-A	Prakasam	87. Dornal 88. Papinenipalli 89. Digurvametta
14.	Srikakulam	90. Konavalasa 91. Yelam
15.	Visakhapatnam	92. Padakala 93. Mustapur 94. Borluorm 95. Sankarametta 96. Powedara 97. Kothakota 98. Tallapalem 99. Yettigowampeta 100. Chidigummale 101. Baligatta
16.	Warangal	102. Parsa 103. Narasampeta

		104. Gangaram
17.	West Godavari	105. Polavaram 106. Jangareddyguddem 107. Eluru

SCHEDULE 2

SCHEDULE 2

SCHEDULE -II

(See Rule 15)

Description of species of timber and firewood which
are exempted from the purview of rules

Sl. No	District	Scientific Name	Vernacular Name
(1)	(2)	(3)	(4)
1.	Adilabad Revenue District whole District of Adilabad	i) Citrus Species. ii) Borassus flabellifera. iii) Casuarina. equisetifolia. iv) Psidium Guyava. v) Prosopis Juliflora. vi) Achras Sapota. vii) Cocos nucifera. viii) Anacardium occidentale. ix) Eucalyptus. x) Leucaena leucocephala.	i) Orange and related species. ii) Tati, Tadi, Palmyrah. iii) Sarugudu Casarina. Sarvisaru. iv) Jama, Guava. v) Seemathumma. vi) Sapota. vii) Coconut, Kobbari. Tenkai. viii) Cashew, Jeedi Mamidi. ix) Eucalyptus. Neelagiri Jamaoil x) Subabul.
2.	Anantapur Revenue District whole District of Anantapur	i) Mangifera indica. ii) Ficus (All species of Ficus). iii) Citrus species. iv) Casuarina equisetifolia. v) Borassus flabellifera. vi) Psidiumguyava. vii) Achras Sapota. viii) Cocos nucifera.	i) Mamidi, Mango. ii) Ravi and related species. iii) Orangeand related species. iv) Sarugudu. Casuarina Sarvi Saru. v) Tati, Tadi, Palymarh. vi) Jama, Guava. vii) Sapota. viii) Coconut, Kobbari, Tenkai.
	ix) Eucalyptus Species. x) Leucaena Leucocephala. xi) Prosopis . Juliflora.	ix)Eucalypts. x) Sababul. xi) Seemathumma.	
3.	Chittoor Revenue District	i) Casuarina equisetifolia.	i) Casuarina Sarvidi, Chowka.

(a) The following thrity Mandals Namely: 1) Yadmari 2) Bangarupalem 3) Tharanamapalli 4) Irala 5) Madanapalli 6) Nimmanapalle 7) Kurabala kota 8) B. Kotha 9) Peddamandyam 10) Thambalapalle 11)PT.M. Mandal 12) Mikkalacheruvu 13) Veyalpad 14) Gurramkonda 15) Kalakada 16) Kalikiri 17) Punganur 18) Chewdepalle 19) Ramasamudra 20) Sadam Mandal 21. Somala 22) Peddapanijani 23. Palamangi 24) Gangavaram	ii) Borassus . iii) Posopis Juliflora.kota. iv) Citrus Species. v) Psidiumguyava. vi) Mangifera indica. vii) Ficus species (all species of Ficus). viii) Acharas Sapota. ix) Cocos nucifera. x) Eucalyptus Species. xi) Leucaena leucocephada.	ii) Tati, Tadi, Palmyrah. iii) Seemathumma. iv) Orange and related Species. v) Jama, Guyava. vi) Mamidi, Mango. vii) Ravi and related species. viii) Sapota. ix) Coconut, Kobbari, Tenkai. x) Eucalyptus. xi) Subabul.
25) Baireddipalle 26) V. Kota 27) Ramakuppam 28) Gudipalem 29) Santhipuram 30) Kuppam. (b) the following thirty six Mandals Namely 1) Gangadhara Nellore 2. Penumur 3) S.R. Puram 4) Patchikapalem 5) Kammappalli 6) Vadamalpet 7) Pala samudram 8) Puttur 9) Karveti nagar 10) Narayanavaram 11) Nagari 12) Nindra	i) Casuraina equisetifolia. ii) Borrassus flabellifera. iii) Prosopis Juliflora. iv) Citrus Species. v) Psidiumguyava. vi) Mangidera indica. vii) Acharas Sapota. viii) Cocos nucifera. ix) Eucalyptus Species.. x) Leuceena leucocephala	i) Casuarina Sarividi, Chowka. ii) Tati, Tadi, Palymyrah. iii) Seemathumma. iv) Orangeand related species. v) Jama, Guava. vi) Mamidi, Mango. vii) Sapota. viii) coconur, Kobbari, Tenkai. ix) Eucalyptus. x) Subabul.

	13) Vijayapuram 14) Chandragiri 15) Pakala 16) Pulicherla 17) Tirupathi 18) Tirupathi Rural 19) Renigunta 20) Srikalahasti 21) Yerpedu 22) Thottambedu 23) Buchinaidu Kandriga 24) Kovanur 25) Satyavedu 26) Varadaipalem 27) Nagalapuram 28) Pitchitur		
	29) Yerravanipalem 30) Chinnagottigallu 31) Rompicherla 32) Khambamvaripalli 33) Chittoor East 34) Gedipala 35) Puthalapattu 36) Pileru.		
4.	Cuddapah Revenue District whole District of Cuddapah	i) Citrus species ii) Casuarina equisetifolia iii) Vorusus flabellifera iv) Prosopis Juliflora v) Psidiumguyava vi) Achras Sapota vii) Cocos nucifera viii) Eucalyptus Species. ix) Leucaena Leucocephda. x) Mangifera indica.	i) Orange and related ii) Sarugudu, Casuarina Sarvi,Saru. iii) Tati, Tadi, Palmyrah. iv) Seemathumma v) Jama, Guava vi) Sapota vii) Coconut, Kobbari, Tenkai viii) Eucalyptus ix) Subabul x) Mango
5.	Guntur Revenue District (a) Whole District of Guntur (b) Whole Districe except the following Mandals	i) Mangifera indica. ii) Ficus (all species of Ficus) iii) Borrassus flabelli fera iv) Psidiumguyava v)Anacardium occidentala vi) Achras Sapota vii) Cocos nucifera viii) Citrus species ix) Prosopis Juliflora x) Eucalyptus Species xi) Leicaena Leucocephale	i) Mamidi, Mango ii) Ravi and related species iii) Tati, Tadi Palmyrah iv) Jama, Guava v) Cashew, Jeedimamidi vi) Sapota vii) Coconut, Kobbari Tenkai. viii) Orange and related ix) Seemathumma x) Eucalyptus xi) Subabul

1. Repalli 2. Nizampatnam, 3. Bapatla 4. Karla palem 6. East Godavari Revenue Distroct The following twenty five Mandals Namely:- 1. Tallrevu 2. Kajuluru 3. Kakinada 4. Pithapuram 5. Gollaprolu 6. Kothapalli 7. Tuni 8. Thondangi 9. Alamuru 10. Kapileswarapuram 11. Pamaru 12. Sakinetipalli 13. Malikipuram 14. Razole 15. Ravulapalem 16. Atreyapuram 17. Kothapeta 18. Allavaram 19. Uppalaguppam 20. Ainavalli 21. Mummdidvaram 22. Katrenikona 23. I. Polavaram 24. Karapa 25. Kadiyam	xii) Dendro colamus strictus xiii) Casuarina equisite folia i) Samania Saman ii) Ficus Species iii) Anacardium Occidentale iv) Citrus species v) Achras Sapota vi) Psidiumguyava vii) Cocos nucifera viii) Borassus Flebulifera ix) Prosopis Juliflora x) Mangifera xi) Eucalyptus species xii) Leucaena Leuco cephada	xii) Bamboo, Bongu xiii) Sarugudu, Casuarina Sarvi i) Nidraganneru, Raintree. ii) Ravi and related species iii) Jeedimamidi, Cashew, Jeedi iv) Orange and related species v) Sapota vi) Jama, Guava vii) Coconut, Kobbari Tenka viii) Tati, Tadi, Palmyrah ix) Seemathumma x) Mamidi, Mango xi) Eucalyptus xii) Subabul
(b) The following seven Mandals Namely:	i) Samania Saman ii) Casuarina equisetifolia iii) Ficus (all species of Ficus)	i) Nidraganneru Ravi tree ii) Casuarina, Sarugudu, Chowka iii) Ravi and related species
1. Yeles waram 2. Jaggam peta 3. Gomme palli 4. Rajahmundry 5. Korukonda 6. Gokavaram 7. Seetanagaram	iv) Anacardium Occidentale v) Citrus Species vi) Acharas Sapota vii) Psidiumguyava viii) Cocos nucifera ix) Borasus flabellifera x) Prosopis Juliflora xi) Eucalyptus Species xii) Leucaena Leucocephada	iv) Jeedimamidi, Jeedi Cashew v) Orange and related Species vi) Sapota vii) Jama, Guava viii) Coconut, Kobbari, Tenkai ix) Tati, Tadi Palmyrah x) Seemathumma xi) Eucalyptus xii) subabul

	(c) The following Seven Mandals namely:- 1. Addatee gala 2. Rajavomangi 3.Y.Ramavaram 4. Gangavaram 5. R. Chodavaram 6. Devipatnam 7. Maredumilli	i) Samania Saman ii) Casuarina equisetifolia iii) Focus Species (All species of Fircus) iv) Anacardium Occidentale v) Citrus Species vi) Achras Sapota vii) Psidium Guyava viii) Cocos Nucifera ix) Borassus Flabelifera x) Prospis Juliflora xi) Eucalyptus Species xii) Leucdaena Leucocephala	i) Nidraganneru Rain tree ii) Casurina, Sarugud Chowka iii) Ravi and related Species iv) Jeedimamidi, Cashew Jeedi v) Orange and related Species vi) Sapota vii) Jama, Guava viii) Coconut, Kobbari, Tenkai ix) Tati, Palmyrah, Tadi x) Seemathumma xi) Eucalyptus xii) Subabul
	(d) The following eighteen Mandals namely:-		
	1. Peddapuram 2. Rangampet 3. Rajanagaram 4. Samalkota 5. Pedapudi 6. Prathipadu 7. Sankavaram 8. Kirlampudi 9. Kotananduru 10. Rayavaram 11. Bikkavolu 12. Anaparthi 13. Rama chandrapuram 14. Mandapeta 15. Mamidikuduru 16. P. Gannavaram 17. Ambajipeta 18. Amalapuram	i) Samania Saman ii) Casuarina equiseti folia iii) Ficus Species (all species of Ficus) iv) Anacardium Occi dentale v) Citrus Species vi) Achras Sapota vii) Psidium Guyava viii) Cocos nucifera ix) Borssus flabelifera x) Prosopis Juliflora xi) Mangifera indica xii) Eucalyptus Species xiii) Leucaena Leucoce phalep	i) Nidraganneru, Rain tree ii) Casuarina, Sarugudu Chowka iii) Ravi and related Species iv) Jeedimamidi, Jeedi, Cashew v) Orange and related Species vi) Sapota vii) Jama, Guava viii) Coconut, Kobbari Tenkai ix) Tati, Palmyrah,Tadi x) Seemathumma xi) Mango, Mamidi xii) Eucalyptus xiii) Subabul
7.	Hyderabad Revenue District whole District of Hyderabad	i) Mangifera indica ii) Ficus Species (all species of ficus) iii) Cocos nucifera iv) Achras Sapota	i) Mamidi, Mango ii) Ravi and related Species iii) Coconut, Kobbari, Tenkai iv) Sapota

		v) Zizyphus Species vi) Borassus flabellifera vii) Casuarina equisetifolia viii) Citrus Species ix) Psidium Guyava x) Prosopis juliflora xi) Eucalyptus Species xii) Leucaena Leucocephala	v) Regi, Ber vi) Tati, Tadi, Palmyrah vii) Casuarina, Sarugudu Chowka viii) Orange and related Species ix) Jama, Guava x) Seemathumma xi) Eucalyptus xii) Subabul
8.	Karimnagar Revenue District Whole District of Karimnagar	i) Citrus Species ii) Borassus Flebellifera iii) Mangifera indica iv) Ficus Species (all Species of Ficus) v) Casuarina equisetifolia vi) Psidium Guyava vii) Achras Sapota viii) Prosopis Juliflora ix) Cocos nucifera x) Eucalyptus Species xi) Leuceena Leucacephla	i) Orange and related Species ii) Tadi, Tati, Palmyrah iii) Mamidi, Mango iv) Ravi and related Species v) Casuarina, Sarugudu, Chowka vi) Jama, Guava vii) Sapota viii) Seemathuma ix) Coconut, Kobbari Tenkai x) Eucalyptus xi) Subabul
9.	Khammam Revenue District whole District of Khammam	i) Ficus species (all species ficus) ii) Borassus flabellifera iii) Citrus species iv) Psidium Guyava v) Anacardium Occidentale vi) Achras Sapota vii) Casuarina equisetifolia viii) Prosopis ix) Cocos nucifera x) Mangifera indica xi) Leucaena Leucocephala xii) Eucalyptus species	i) Ravi and related Species ii) Tati, Tadi, Palmyrah iii) Orange and related species iv) Jama, Guava v) Cashew, Jeedimamidi vi) Sapota vii) Casuarina, Sarugudu Chowka viii) Seemathumma ix) Coconut, Kobbari Tenkai x) Mamidi, Mango xi) Subabul xii) Eucalyptus
10.	Krishna Revenue District whole District of Krishna	i) Mangifera indica ii) Ficus Species (All species of ficus)	i) Mamidi, Mango ii) Ravi and related Species
		iii) Borassus flabellifera iv) Citrus species v) Achras Sapota vi) Psidium Guyava vii) Cocos Nucifera viii) Prosopis Juliflora ix) Artocarpus integri	iii) Tati, Tadi, Palmyrah iv) Orange and related species v) Sapota vi) Jama, Guava vii) Coconut, Kobbari Tenkai viii) Seemathumma ix) Panasa

		folia x) Eucalyptus xi) Leucaena Leucocephada xii) Cauarina equisetifolia	x) Eucalyptus xi) Subabul xii) Casuarina, Sarvi Chowka
	Whole district except the following Mandals. 1. Kruthivannu 2. Bantumilli 3. Pedana 4. Machilipatnam 5. Koduru 6. Nagayalanka		
11.	Kurnool Revenue District Whole District of Kurnool	i) Citrus species ii) Casuarina flabelli fera iii) Borassus flabelli fera iv) Psidiumguyava v) Prosopis Juliflora vi) Achras Sapota vii) Cocos nucifera viii) Anacardium Occidentale ix) Eucalyptus species	i) Orange and related species ii) Casuarina Sarugudu Chowka iii) Tati, Tadi, Palmyrah iv) Jama, Guava v) Seemathumma vi) Sapota vii) Coconut, Kobbari, Tenkai. viii) Cashew, Jeedi, Jeedimamidi ix) Eucalyptus
		x) Leucaena Leucocephda xi) Mangifera indica	x) Subabul xi) Mango
12.	Ranga Reddy Revenue District Whole District of Ranga Reddy	i) Mangifera indica ii) Ficus Species (all spe ies of ficus iii) Cocos nucifera iv) Achras Sapota v) Zizyphus Species vi) Borassus flabellifera vii) Casuarina equiseti folia viii) Citrus species ix) Psidium Guyava x) Prosopis juliflora xi) Eucalyptus Species xii) Leucaena Leucocephada	i) Ravi and related Species ii) Ravi and related species iii) Coconut, Kobbari, Tenkai iv) Sapota v) Regi, Ber vi) Tati, Tadi, Palmyrah vii) Casuarina, Sarugudu Chowka viii) Orange and related species ix) Jama, Guava x) Seemathumma xi) Eucalyptus xii) Subabul
13.	Mahabubnagar Revenue District WholeDistrict of	i) Mangifera indica ii) Fiucus Species (all species of Ficus) iii) Psidium Guyava	i) mamdi, Mango ii) Ravi and related species iii) Jama, Guava

	Mahabubnagar	iv) Anacardium v) Achras Sapota vi) Cocos nucifera vii) Casuarina equiseti folia viii) Citrus species ix) Borassus flabellifera x) Prosopis juliflora xi) Eucalyptus species xii) Leucaena Leucocephala	iv) Cashew, Jeedimamidi v) Sapota vi) Coconut, Kobbari Tenkai vii) Casuarina Sarugudu Chowka viii) Orange and related species. ix) Tati, Tadi, Palmyrah x) Seemathumma xi) Eucalyptus xii) Subabul
14.	Medak Revenue District Whole District of Medak	i) Citrus species ii) Ficus species (all species of Ficus) iii) Achras Sapota iv) Cocos nucifera v) Psidium Guyava vi) Borassus Flabellifera vii) Casuarina equiseti folia viii) Eucalyptus species ix) Leucaena Leucocephala x) Mangifera indica	i) Orange and related species ii) Ravi and related species iii) Sapota iv) Coconut, Kobbari Tenkai v) Jama, Guava vi) Tati, Tadi, Palmyrah vii) Casuarina, Sarugudu Chowka viii) Eucalyptus ix) Subabul x) Mamidi, Mango
15.	Nalgonda Revenue District whole District of Nalgonda	i) Mangifera indica ii) Citrus species iii) Ficus species (all species of Ficus) iv) Psidium Guyava v) Anacardium Occidentale vi) Achras Sapota vii) Zizyphus species viii) Cocos nucifera ix) Borassus flabellifera x) Casuarina equisetifolia xi) Prosopis juliflora xii) Eucalyptus species xiii) Leucaena Leucocephala	i) Mango Mamidi ii) Orange and related species iii) Ravi and related species iv) Jama, Guava v) Cashew, Jeedimamidi vi) Sapota vii) Regi, Ber viii) coconut, Kobbari Tenkai ix) Tati, Tadi, Palmyrah x) Casuarina, Sarugudu, Chowka xi) Seemathumma xii) Eucalyptus xiii) Subabul
16.	Nellore Revenue District (a) whole District of Nellore	i) Mangifera indica ii) Ficus (all species of ficus) iii) Borassus flabellifera iv) Citrus species	i) Mamidi, Mango ii) Ravi and related species iii) Tati, Tadi, Palmyrah iv) Orange and related
		v) Psidium guyava vi) Prosopis Juliflora vii) Achras Sapota viii) Cocos nucifera	v) Jama, Guava vi) Seemathumma vii) Sapota viii) Coconut, Kobbari

	b) Whole District except the following Mandalas	ix) Eucalyptus species x) Leucaena xi) Dendro calamus strictus xii) Casuarina equisetifolia	Tenkai ix) Eucalyptus x) Sababul xi) Bamboo, Bangu xii) Casuarina Sarugud Sarivi
	1. Kavali 2. Bogolu 3. Allur 4. Vidavalur 5. Indukurpet 6. Totapaligudur 7. Muthukur 8. Kota 9. Vakadu 10. Sullurpeta 11. Chillakur 12. Chittamur 13. Tada,		
17.	Nizamabad Revenue District whole District of Nizamabad	i) Citrus species ii) Casuarina equisetifolia iii) Psidium Guyava iv) Anacardium Occidentale v) Achras Sapota vi) Ficus (all species of ficus) vii) Cocos nucifera viii) Borassus flabelifera ix) Prosopis Juliflora x) Eucalyptus species	i) Orange and related Species ii) Casuarina, Sarugudu Sarugud iii) Jama, Guava iv) Cashew, Jedi Jedi Mamidi v) Sapota vi) Ravi and related species vii) Coconut, Kobbari Tenkai viii) Tati, Tadi, Palmyrah ix) Seemathumma x) Eucalyptus
		xi) Leucaena Leucocephala xii) Mangifera indica	xi) Subabul xii) Mamidi, Mango
18.	Prakasam Revenue District (a) Whole District of Prakasam	i) Mangifera indica ii) Ficus species (all species of Ficus) iii) Borassus flabellifera iv) Citrus species v) Psidium Guyava vi) Achras Sapota vii) Cocos nucifera viii) Prosopis juliflora ix) Eucalyptus species x) Leucaena Leucocephala xi) Casuarina equisetifolia	i) Mamidi, Mango ii) Ravi and related species iii) Tati, Tadi, Palmyrah iv) Orange and related species v) Jama, Guava vi) Sapota vii) Coconut, Kobbari, Tenkai viii) Seemathumma ix) Eucalyptus x) Subabul xi) Casuarina, Sarugudu, Sarvi
	(b) Whole District except the following Mandals		

	1. Chirala 2. Vetapalem 3. Chinaganjam 4. Nagulupaalapadu 5. Kothapatnam 6. Tangutur 7. Singarayakonda 8. Ulavapadu 9. Gudluru.		
19.	Srikakulam Revenue District (a) the following Fourteen Mandals namely:- 1. Ranastalam 2. Ponduru 3. Srikakulam 4. Gora 5. Laveru	i) Borassus flabellifera ii) Cocos nucifera iii) Citrus species iv) Ficus species (all species of Ficus) v) Eucalyptus species	i) Tati, Tadi, Palmyrah ii) Coconut, Kobbari Tenkai iii) Orange and related species iv) Ravi and related species v) Eucalyptus
	6. Etcherla 7. Gagmaiverisigadam 8. Tekkali 9. Kotabommali 10. Nandigama 1. Santhabommali 12. Polaki 13. Jalumuru 14. Narasannapeta (b) the following sixteen mandals namely:	vi) Leuceane Leucocephale i) Ficus species (all species of ficus)	vi) Sababul i) Ravi and related species
	1. Seetampeta 2. Veeraghattam 3. Burja 4. Palakonda 5. Vongala 6. Regidi- Amadala valasa 7. Santha Kaviti 8. Rajam 9. Amdala valasa 10. Sarubujjili 11. Pathapatnam 12. Meliaputti 13. Hiramandalam 14. Kothuru 15. Bhamini 16. Saravakota	ii) Borassus flabeligera iii) Citrus species iv) Psidium Guyava v) Achras Sapota vi) Cocos nuifera vii) Prosopis Jjuliflora. viii) Eucalyptus species ix) Leucaene Leucocephale	ii) Tati, Tadi, Palmyrah iii) Orange and related species iv) Jama, Guava v) Sapota vi)Kobbari,Coconut, Tenkai vii) Seemathumma viii) Eucalyptus ix) Subabul
	(c) the following Seven Mandals namely: 1. Ichapuram 2. Kavati 3. Kanchili	i) Ficus species (all species of ficus) ii) Borassus flabelli fera iii)) Citrus species iv) Psidium Guyava v) Cocos nucifera	i) Ravi and related species ii) Tati, Tadi, Palmyrah iii) Orange and related species iv) Jama, Guava v) Coconut, Kobbari, Tenkai

	4. Sompeta 5. Palasa 6. Vajrapukotthuru 7. Mandasa	vi) Prosopis Juliflor vii) Eucalyptus species	vi) Seemathumma vii) Eucalyptus
	viii) Leucaene Leucocephale	vii) Eucalyptus viii) Subabul	
20.	Visakhapatnam Revenue District (a) Whole District of Vishakhapatnam (b) Whole District except the following Mandals-	i) Ficus species (all species of ficus) ii) Samania Saman iii) Psidium Guyava iv) Achras Sapota v) Cocos nucifera vi) Citrus species vii) Borassus flabellifera viii) Prosopis Juliflora ix) Eucalyptus species x) Leucaene Leucocephale xi) Casuarina equisetifolia	Ravi and related species ii) Nidranganneru, Rain tree iii) Jama, Guava iv) Sapota v) Coconut, Kobbari Tenkai vi) Orange and related species vii) Tadi, Tati, Palmyrah viii) Seemathumma ix) Eucalyptus x) Subabul xi) Casuarina
	1. Bhimunipatnam 2. Visakhapatnam 3. Gajuvaka 4. Pedagantyada 5. Paravada 6. Payakaraopeta 7. Nakkapalli 8. S.Rayavaram 9. Auchuta puram 10. Ramballi		
21	Vizianagaram Revenue a) District whole district of Vizianagaram (a) District whole district of Vizinagaram	i) Borassus flabellifera ii) Citrus species iii) Psidium Guyava iii) Psidium Guava iv) Achras Sapota v) Cocos nucifera vi) Prosopis Juliflora	i) Tati, Tadi, Palmyrah ii) Orange & related species iii) Jama, Guava iv) Sapota v) Coconut Kobbari Tenkai vi) Seemathumma
	(b) Whole district except the following Mandals. 1. Bhogapuram 2. Pusapatirega	vii) Eucalyptus species viii) Leucasena Leucocephada ix) Casuarina equisetifolia	vii) Eucalyptus viii) Subabul ix) Casuarina
22.	Warangal Revenue District (a) the following twenty Mandals	i) Citrus species ii) Mangifera indica iii) Casuarina equisetifolia	i) Orange and related species ii) Mango, Mamidi iii) Casuarina, Sarugudu Sarvi
	1. Hanamkonda 2. Hasanparthy 3. Dharmasagar 4. Ghanpur (Stn . Ghanpur)	iv) Psidium Guyava v) Anacardium Occidentale vi) Achras Sapota vii) Cocos nucifera	iv) Jama, Guava v) Cashew, Jeedimamidi vi) Sapota vii) Coconut, Kobbari,

	5. Palakurthuy 6. Devaru palle 7. Wardanapet 8. Jaffargadh 9. Raiparthy 10. Kodakondla 11. Cherial 12. Eachennepet 13. Geesakonda 14. Maddur 15. Narmette 16. Lingal Chanpur 17. Raghunathpalli 18. Jangaon 19. Samgam 20. Parvathagiri	viii) Ficus species (all species of ficus) ix) Borassus flabellifera x) Prosopis Juliflora xi) Eucalyptus species xii) Leucaena Leucocephada	Tenkai viii) Ravi and related species ix) Tati, Tadi, Palmyrah x) Seemathumma xi) Eucalyptus xii) Subabul
	b) the following fourteen Mandals namely:- 1. Parkal 2. Shyampet 3. Atmakur 4. Mogulapalli 5. Chityal	) Citrus species ii) Mangifera indica iii) Casuarina equiritefolia iv) Psidium Guyava v) Anacardium	) Orange and related species ii) Mango, Mamidi iii) Casuarina, Sarugudu Chowka iv) Jama, Guava v) Cashew, Jeedimamidi
	6. Tadavi 7. Mangapet 8. Venkatapur 9. Mulug Ghanpur 10. Eturnagaram 11. Bhupalapalli 12. Govindaraopet (c) the following sixteen Mandals namely:- 1. Gudur 2. Khanapur 3. Kothagudem 4. Narasampeta 5. Nallabelli 6. Chennaraopeta 7. Nekkonada 8. Maripeda 9. Vetalapalli 10. Torru 11. Mahabubabad 12. Balpal 13. Dornakal 14. Nelli kuduru 15. Kesamudram 16. Duggondi	vi) Achras Sapota vii) Cocosnucifera viii) Ficus species (all species officus) ix) Borassus flebellifera x) Prosopis Juliflora xi) Eucalyptus species xii) Leucaene Leucocephale i) Citrus species ii) Mangifera indica iii) Casuarina equiritefolia iv) Psidium Guyava v) Anacardium Occidentale vi) Achras Sapota vii) Cocos nucifera viii) Ficus species (all specie of Ficus) ix) Borassus flabellifera x) Prosopis Juliflora xi) Eucalyptus speices xii) Leucaene Leucocepada	vi) Sapota vii) Coconut Kobbari Tenkari viii) Ravi and related species ix) Tati, Tadi, Palmyrah x) Seemathumma xi) Eucalyptus xii) Subabul i) Orange and related species ii) Mango, Mamidi iii) Casuarina, Sarugudu Chowka iv) Jama, Guava v) Cashew, Jeedi, Jeedimamidi vi) Sapota vii) Coconut Kobbari Tenkai viii) Ravi and related species xi) Tati, Tadi, Palmyrah x) Seemathumma xi) Eucalyptus xii) Subabul
23.	(a) West Godavari Revenue District whole District of West Godavari	i) Ficus species (all species of Ficus) ii) Borassus flabellifer iii) Achras Sapota iv) Psidium Sapota v) Cocos nucifera	i) Ravi and related species ii) Tadi, Tati, Palmyrah iii) Sapota iv) Jama, Guava v) Coconut, Kobbari, Tenkai

		vi) Citrus vii) Prosopis Juliflora viii) Eucalyptus species ix) Leucaene Leucocephada x) Manfifera indica	vi) Orange Species vii) Seemathumma viii) Eucalyptus ix) Subabul x) Mango,Mamidi xi) Panasa
	(b) Whole District except the following 5 Mandals 1. Jeelugumilli 2. Buttaigudem 3. Jangareddigudem 4. Koyyalagudem 5.Polavaram WholeDist. except the following Mandals. 1. Narasapur 2. Mogalturu	xii) Casuarina equisitefolia,	xii)Casurina,Sarugudu, Sarvi